

FALLING PRICE OF JUTE

1035. SHRIMATI MAUSAM NOOR:
PROF. SAUGATA ROY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has taken any steps for controlling the falling price of the low grade, TD 6 variety of raw jute and other varieties of jute, which is adversely affecting the jute farmers in the country and if so, the details thereof and if not, the reasons therefor;
- (b) the steps taken by the Government to ensure the price of jute according to its cost of production;
- (c) whether the Government has taken note of the fact that a number of collection centres are closed and if so, the steps taken to open all the collection centres; and
- (d) whether the Government has decided to enhance the possibilities of export of jute and progress of such schemes in place for boosting export of jute and jute products and if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b) The Government of India is committed to the payment of a Minimum Support Price (MSP) to the jute growers in India, by ensuring that the jute at MSP will be purchased by Jute Corporation of India (JCI) wherever and whenever market price rules below MSP. The Commission for Agricultural Costs & Prices (CACP) taking into account factors such as cost of production, overall demand/supply situation, domestic and international prices etc. recommends the Minimum Support Price of raw jute of TD-5 for every jute season (July-June) and on this basis, MSP for other grades are declared.

(c) No madam, no collection centre has been closed in the current year. At present, raw jute is being procured through 63 Centres of Jute Corporation of India (JCI) which are identified based on the need and Data Analysis of actual MSP situation during the preceding 5 crop years. Also, 13 Cooperatives are engaged by JCI for procurement of Raw Jute.

(d) The National Jute Board (NJB) implements the Export Market Development Assistance (EDMA) Scheme for Jute Diversified Products (JDPS) by reimbursing a part of the travel expense and stall rent of the registered manufacturers/exporters for participation in international trade fairs/exhibition. The assistance provided during the last three years under this scheme is as follows:-

	2014-15	2015-16	2016-17
Rs. In Lakhs	272.78	306.48	428.10
No. of Beneficiaries	51	63	86

To boost exports and employment in jute sector Govt. has announced the rate of 0.60% for sacks and bags made of jute under the scheme of Rebate of State Levies (RoSL). The final RoSL rates post GST are effective from 1.10.2017. In mid-term review of FTP 2015-20, a key focus has been kept on boosting employment creation in labour intensive MSME sectors by increasing export incentives across the board under the Merchandise Export from India (MEIS) Scheme by 2 percent. Additional MEIS provided to the textiles sector include Rs.921 cr. for handmade carpets of silk, handloom and coir and jute products.
